

(c) whether Government propose to earmark special funds for the development of this area ; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) The New Delhi Municipal Committee have reported that measures for provision of basic amenities have already been taken. A Homeopathic Dispensary in Karbala-Aliganj area has been started. Adequate number of public latrines have been provided. Public hydrants have been connected with sewers. Adequate number of refuse collection sites (masonry structures) have been constructed. The surface drains to carry rain water have been re-aligned and gradients rectified. More trucks have been arranged for the expeditious removal of refuse from the area.

(b) No, Sir.

(c) There is no such proposal.

(d) Does not arise.

**Smallpox cases in Haryana, Gujarat and Rajasthan**

2873. SHRI SHRI CHAND GOYAL : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there are some pockets of small pox in Haryana where the disease occurs regularly ;

(b) whether there are similar pockets in Gujarat and Rajasthan also ; and

(c) if so, the steps taken by Government to deal with the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). Yes.

(c) The following steps have been taken :-

(i) The most affected areas in all these three States have been visited by the Programme Officers of the Directorate General of Health Services to study the implementation of the National Smallpox Eradication Programme ;

(ii) The systematic vaccination campaign, according top priority to primary vaccination particularly in the vulnerable age group of 0-14 years, labour/migratory population and other resistant groups of population has been intensified with the support of effective health education and publicity efforts ;

(iii) Surveillance and containment measures are being strengthened for the betterment of the programme.

**Publicity to Prime Minister's Speech in U. N. General Assembly**

2874. SHRI S. M. BANERJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Western Press ignored Prime Minister's speech in the U. N. General Assembly ;

(b) if so, the reasons for the same ; and

(c) Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). The coverage of a particular speech in the United Nations by the Press depends on various factors. Government notes rather than reacts to such matters.

**Medical Supplies to Jordan from India**

2875. SHRI S. M. BANERJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government had sent any medical supplies to Jordan during September 1970 conflict ; and

(b) if so, whether this was sent at Govern-

ment level or through Indian Red Cross ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

**Supply of Barrels to Oil Companies by Hind Galvanising and Engineering Company**

2876. SHRI S. M. BANERJEE : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 1126 on the 3rd August, 1970 regarding supply of barrels to Oil Companies by Hind Galvanising and Engineering Company and state whether in view of several questionable activities of Hind Galvanising and Engineering Company and their unsatisfactory dealing with Indian Oil Corporation resulting in filing a suit by the latter against the former in the Bombay High Court, Government propose, in public interest, to place all the requisite information collected by them on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN) : No. The case is still subjudice.

**Appointment of Scheduled Castes and Scheduled Tribes as Distributors of Indane Gas**

2877. SHRI RAMJI RAM : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the number of dealers and agents appointed by Government for the purpose of distribution of Indane Gas for domestic consumption ;

(b) the total number of applications that were received by Government for such appointments throughout India ;

(c) the number of persons belonging to

Scheduled Castes and Scheduled Tribes amongst such applicants ;

(d) the number of Scheduled Castes and Scheduled Tribes who were offered such dealership ; and

(e) whether Government have made some reservation for Scheduled Tribes or Scheduled Castes in this connection ; and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Till 20-11-70, 83 distributors for Indane Gas have been appointed by the Indian Oil Corporation.

(b) Since the introduction of its new scheme from 24.11.69, the Corporation received 2487 applications. The number of applications received prior to 24.11.69 is not available.

(c) 79.

(d) 2.

(e) No, but other things being equal, due weightage is currently being given to the applicants belonging to the Scheduled Castes/Scheduled Tribes.

**Pig Iron Plant at Talcher**

2878. SHRI K. P. SINGH DEO : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Government of Orissa have submitted to the Central Government an application for the issue of licence for Pig Iron Plant at Talcher in a phased manner ;

(b) if so, whether Central Government have agreed to this request ;

(c) if not, the reasons therefor ; and

(d) if no decision has been taken by Government in the matter so far, the reasons for the delay ?